



\$~C4, C5, C7 & C20

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 36/2013 & CO.APPLs. 520/2017, 128/2020, 521/2020, 342/2021, 597/2022, 395/2023, OLR 188/2019**  
RE- M/S CATMOSS RETAIL PVT. LTD. .... Petitioner

Through: Mr. Shankari Mishra, Adv. for Mr. Ashwini Chawala, Ex-Management. (M: 9445262098)

versus

....

.... Respondent

Through: Mr. Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra & Mr. Vipul Pathak, Advs. (M: 8368422800)

Mr. Arjun Nanda, Adv. in Applicant in CA No. 395/2023.

Ms. Ruchi Sindhvani, Sr, Standing Counsel, Ms. Megha Bharara, Adv. for OL.

Mr. Sandeep Kumar, Adv. for Applicant in CA No. 597/2022. (M: 9560113212)

C5

AND

+

**CRL.O.(CO.) 9/2014**

M/S CATMOSS RETAIL PVT.LTD.

.... Petitioner

Through:

versus

ASHA RANI & ORS.

.... Respondents

Through: Ms. Ruchi Sindhvani, Sr, Standing Counsel, Ms. Megha Bharara, Adv. for OL.

C7

WITH

+

**CCP(CO.) 5/2015 & CO.APPL. 541/2018, 738/2018, 739/2018, 1268/2018, 1269/2018**



M/S SAVINO DEL BENE FREIGHT FORWARDERS (INDIA)  
PVT. LTD. .... Petitioner

Through: Mr. Ashok Kumar Chhabra, Adv.  
(M: 9810008481)

versus

M/S SVIL MINES LTD. .... Respondent

Through: Mr. Kishan Nautiyal & Mr. Leebo  
Bose, Advs. for R-3, 6, 7 & 8. (M:  
8826310316)

Mr. Shankari Mishra, Adv. for Mr.  
Sanjay Jain. (M: 9445262098)

Ms. Ruchi Sindhvani, Sr, Standing  
Counsel, Ms. Megha Bharara, Adv.  
for OL.

Mr. Deepender Hooda, Adv. for R-  
4.

C20

AND

+

**CO.PET.84/2013 & CO.APPL.397/2023**

THE HONGKONG AND SHANGHAI BANKING CORPORATION  
LTD. .... Petitioner

Through:  
versus

M/S SURYA VINAYAK INDUSTRIES LTD. .... Respondent

Through: Ms. Ruchi Sindhvani, Sr, Standing  
Counsel, Ms. Megha Bharara, Adv.  
for OL.

**CORAM:  
JUSTICE PRATHIBA M. SINGH**

**ORDER**  
% **05.09.2023**

1. This hearing has been done through hybrid mode.
2. The matter is adjourned at the request of colleague of Ms.



Priyadarshini Diwan, Id. Counsel on the ground of bereavement in her family. List on 28th November, 2023.

3. In the meantime, if any pleadings are to be completed by the OL or any other party, the same shall be completed.

**PRATHIBA M. SINGH, J.**

**SEPTEMBER 5, 2023/dk**